

10.06.2020

Cause list of court of Prl. Civil Judge and JMFC., Gubbi as per SOP dated 28.05.2020 of Hon'ble High Court of Karnataka.

Sl.No.	Case No.	Stage	Names of the Advocates
1	OS.179/2016	Hearing	CSA/MBK
2	OS.129/2019	Arguments	MAA
3	OS.271/2019	Hearing	SS/CSA
4	OS.05/2016	Hearing	TM/NKNK/CVV
5	OS.157/2016	Hearing	NB/KMS
6	OS.141/2014	Hearing	NS/KMS
7	OS.117/2019	Hearing	BSM/CBH
8	OS.387/2015	Hearing	KSC/CSA/YSS
9	OS.330/2012	Arguments	KGN/SG
10	OS.147/2015	F/Arguments	CSA
11	OS.223/2016	Hearing	SRR
12	OS.184/2012	F/Arguments	CRB
13	OS.319/2018	Arguments	C.S.Madhu
14	OS.33/2018	Judgment	CSAS
15	FDP.35/2016	Hearing	NS/HMA
16	OS.269/2015	Hearing	CBH/KMS
17	FDP.28/2017	Hearing	SB/NB
18	OS.161/2019	Hearing	KSM/TGM
19	FDP.30/2017	Hearing	KMS/CSA/NJS
20	OS.133/2020	Hearing/Orders	BJS

Date : 10.06.2020

Place : Gubbi

*Radha S.* 9/6/2020

(RADHA S.)

Prl. Civil Judge and JMFC.,  
Gubbi

Copy to :

1 Bar Association, Gubbi.